

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 123

CP No. 11/Chd/Hry/2023

**IN THE MATTER OF:**

Yash Tandon

...Petitioner

Vs.

Acube Food Exports Private Ltd.

...Respondent

**Under Section:** 241(1), 242(4), 244(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024 HOB.

Sd/-  
Court Officer

05.07.2024

Pooja